

**CENTRAL ADMINISTRATIVE TRIBUNAL**

**LUCKNOW BENCH**

Original Application No. 217/2003

This the 12<sup>th</sup> day of September 2005

HON'BLE SHRI SHANKER RAJU, MEMBER (J)

HON'BLE SHRI S.P. ARYA, MEMBER (A)

**K.R. Sankaran, agd about 50 years, son of late K. Raman Nair, resident of P-8/8 MES Colony, N-2 Road Chakeri Kanpur, working as Stenographer Gde III in the office of Garrison Engineer (I) (E/M), Chakeri Kanpur.**

**Applicant.**

**By Advocate None.**

**Vs.**

1. **Union of India through Secretary, Ministry of Defence South Block, New Delhi.**
2. **The Engineer-in-Chief, Army Headquarters, Kashmir House, DHQ PO New Delhi.**
3. **Chief Engineer, Central Command, Lucknow.**
4. **Garrison Engineer (I) (E/M) Chakeri Kanpur**
5. **MES 400563 Shri Emmanuel M, son of Late PT Mathew aged about 51 years presently posted as Senior Personnel Assistant (Now Private Secretary) with Headquarters Central Command, Engineers Branch, Lucknow.**

**Respondents**

**By Advocate Shri S.P. Singh.**

Order (Oral)

**By Shri Shanker Raju, Hon'ble Judicial Member**

1. Heard the Counsel for respondents and perused the pleadings.
2. The applicant in this O.A. has sought promotion to the post of Stenographer grade II and Grade I as per promotion policy vide O.M. dated 8.4.1980 and also challenged the action of the respondents not apply the designation of grade III Stenographer for promotion as done in 2003. He has also sought further promotion as S.P.A. and Private Secretary with all consequential benefits.
3. It transpires that after filing O.A. a statutory appeal against super session has been filed by the applicant on 13.5.2003 which he has annexed with the Rejoinder. The learned counsel states that any order passed could hit section 19(4) of the Administrative Tribunals Act, 1985.

4. In the above backdrop, the respondents are directed to pass a detailed and speaking order considering statutory appeal of the applicant. In the event, it is acceded to, the applicant shall be given the benefit within a period of six months from the date of receipt of a copy of the order. No costs.

  
(S.P. Arya)

Member(A)

S..A

  
(Shanker Raju)

Member (J)